

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.215/96

Monday, this the 19th day of February, 1996.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

CR Raju,
Scientist(SG) Bio Technology
Central Plantation Crops Research Institute,
Regional Station, Kayamkulam. - Applicant

By Advocate KC Eldho

Vs

1. The Joint Director,
Central Plantation Crops
Research Institute,
Regional Station, Kayamkulam.
2. The Director,
Central Plantation Crops
Research Institute,
Kasaragod.
3. The Director General,
Indian Council of Agriculture Research,
Krishi Bhavan, New Delhi.
4. Union of India represented by
its Secretary,
Ministry of Science and Technology,
Department of Bio Technology,
New Delhi. - Respondents

By Advocate Mr CN Radhakrishnan

The application having been heard on 19.2.96 the Tribunal
on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

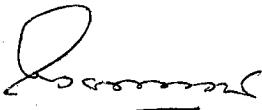
Applicant a Scientist in the Central Plantation Crops
Research Institute, seeks a direction to quash A2 order by which
the Director of the Institute rejected his claim for two sets of

Honoraria. The amount in question was treated as 'Special Pay' by the respondents. Accepting the contention that it is not special pay, a Bench of this Tribunal in O.A.2037/93 directed the Department to consider the claim with reference to Rule 46 of the Fundamental Rules. A2 followed.

2. Shri Eldho appearing for applicant argued forcefully that two different projects would justify, payment of two sets of Honoraria. At any rate, this being a Honorarium, we are not certain if it is enforceable. It is unnecessary to consider this now. We would permit applicant to move the Director General, Indian Council of Agriculture Research for appropriate reliefs. Recovery, if not already made, will await the decision on the representation to be made by applicant.

3. Application is disposed of as aforesaid. No costs.

Dated, the 19th day of February, 1996.


SP BISWAS
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

trs/192

LIST OF ANNEXURE

1. Annexure A2: True copy of the Memorandum No.F.20(26)/90 Bills dated 6.2.1995 which was communicated by the 2nd Respondent to the applicant and received by him on 15.2.1995.

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